

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 203
TP (Co. act)- 32(PB)/2021

IN THE MATTER OF:

M/s. Emta Coal Ltd. VB. Punjab State Power Corporation Ltd & Ors. Petitioner/Applicant

Order under Rule 16(d) of the NCLT Rules, 2016

Order delivered on 09.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

PRESENT:

For the Applicant : Ms. Nattasha Garg, Mr. Thakur Ankit Singh, & Mr. Keshav, Advs.
For the Respondent : Ms. Sugandha Khanna, Advs. for R1

ORDER

Ld. Counsel for Respondent No. 1 appeared and seeks for an adjournment.

At the request, list the matter again **on 24.01.2023.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT